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(2023) 09 DEL CK 0254 Delhi High Court

Case No: Civil Writ Petition No. 445 Of 2023

Akshat Baldwa & Ors. APPELLANT

Vs

Yash Raj Films & Ors. RESPONDENT

Date of Decision: Sept. 26, 2023

Acts Referred:

• Rights of Persons with Disabilities Act, 2016 - Section 42, 89, 90

Hon'ble Judges: Prathiba M. Singh, J

Bench: Single Bench

Advocate: Rahul Bajaj, Abhishek Malhotra, Ravi Prakash, Farman Ali, Aman Rewaria, Astu Khandelwal, Yasharth Shukla, Sneha Jain, Devvrat Joshi, Angad S Makkar, Nitin Sharma, Deepika Pokharia, Kuber Mahajan, Pranav Sarthi, Gaurav Vutts, Ayushi Chaurasia

Judgement